

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 168 OF 2017 &
IA NO. 263 OF 2017**

Dated: 10th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Ultratech Cement Limited (Unit-Kotputli Cement Works) Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.1 to 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**